

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated:21.01.2020**

**NOTICE**

Take notice that the following matters Adjourned on 14.01.2020 will be listed in Court –II as indicated below:

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Original Date of Hearing</b>	<b>Next Date of Hearing</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 680 of 2019	Power 2 SME Pvt Ltd. Vs. Allied Strips Ltd. <b>With</b>	14.01.2020	30.01.2020
<b>2.</b>	Comp. App (AT) (Ins) No. 688 of 2019	Indian Oil Corporation Ltd. Vs. Sandeep Mahajan & Ors.	14.01.2020	30.01.2020
<b>3.</b>	Comp. App (AT) (Ins) No. 1165 of 2019	Kari Venkateswarlu, Liquidator. Vs. Keshan Trading Corporation.	14.01.2020	27.01.2020
<b>4.</b>	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	14.01.2020	28.01.2020
<b>5.</b>	Comp. App (AT) (Ins) No. 669 & 689 of 2019	Rajesh Kumar Agarwal & Ors. Vs. Srivani Merchants Pvt. Ltd & Anr.	14.01.2020	29.01.2020
<b>6.</b>	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors.	14.01.2020	30.01.2020
<b>7.</b>	Comp. App (AT) (Ins) No. 1183 of 2019	New Okhla Industrial Development Authority. Vs. Anand Sonbhadra.	14.01.2020	31.01.2020
<b>8.</b>	Comp. App (AT) (Ins) No. 1274 of 2019	Sansing Ltd. Vs. APL Metals Ltd.	14.01.2020	31.01.2020
<b>9.</b>	Comp. App. (AT) (Ins) No. 1370 of 2019	Chandralekha Construction Pvt. Ltd. Vs. Devi Industrial Engineers	14.01.2020	31.01.2020
<b>10.</b>	Comp. App. (AT) No. 127 of 2019	Canara Bank. Vs. Valecha Engineering Ltd.	14.01.2020	29.01.2020

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- 1. Notice Board**
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**By Order**

**-sd/-**

**Registrar**